

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins) No. 316 of 2019

IN THE MATTER OF:

Abhishek Jaiswal

....Appellant

Vs.

Raj Process Equipments & Systems Pvt. Ltd. & Anr.

....Respondents

Present:

For Appellant: Mr. P. Nagesh, Mr. Francesca Kapur and Mr. Dhruv Gupta, Advocates

For Respondents: Ms. Pratiksha Sharma, Mr. Ankit Acharya and Mr. Kunal Kanungo, Advocates

ORDER

30.07.2019: Due to paucity of time this matter could not be taken up.
Post this appeal on **01st August, 2019.**

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

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